

(b) About Rs. 15 crores.

(c) The Government of Kerala had complained that the progress of the work during the last one year was very slow.

(d) Enough funds have been provided to complete the work in 1991-92.

[*Translation*]

Setting up of a Hydel Project in Bihar

6406. SHRI RAM LAKHAN SINGH
YADAV:
SHRI CHHEDI PASWAN:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal to set up a 710 MW hydel power project in Bihar;

(b) if so, the details thereof; and

(c) the time by which this project is likely to be commissioned?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) and (b). There is a proposal to set up Koel Karo Hydro-electric Project, with an installation of 710 MW, in Bihar in the Central Sector through the National Hydro-electric Power Corporation Ltd. The cost estimated of the project have already been cleared by the public investment Board and are being processed for the ac-

cord of investment approval by the Government.

(c) The project is likely to be commissioned within 8 years of the investment approval.

Consultative Department in ITDC

6407. SHRI CHINMAYANAND SWAMI:
Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the ITDC has entered into any trade agreement with the Hanimain family of Germany in June 1990;

(b) if so, the details thereof; and

(c) the place in and outside the country where the consultative department of the Corporation has rendered the consultative services so far for the tourism promotion and the amount of domestic currency and foreign exchange earned thereby?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) ITDC concluded an agreement with M/s Heinemann of Germany on 26.5.1990.

(b) The information is given in the attached statement-I

(c) The details of consultancy services being rendered by ITDC are given in the attached statement-II

The year-wise income earned (turnover) as consultancy fee is given below:

Year	<i>Consultancy Income Rs. in lakhs</i>
1988-89	6.42
1989-90	66.54
1990-91 (Prov.)	24.11

Statement-I

The agreement inter-alia envisages:

(1) Payment of an amount of US \$1.50 lakhs by ITDC to Heinemann subject to tax in India, over a period of 5 years in equal quarterly instalments.

The services to be rendered by M/s Heinemann are broadly as under:-

- (i) Provision of consultancy services to ITDC in respect of feasibility studies of duty free market.

- (ii) Layout drawings and designs etc. for duty free shops as and when required.

- (iii) Suggestions for merchandising, procurement plans, warehousing layouts and inventory control, movement, sale promotions.

- (iv) Training of ITDC'S personnel in the duty free shopping business.

- (v) Supply of material to ITDC for its duty free shops, with ITDC's discretion to procure such items as are available/offered cheaper elsewhere than their rates.

STATEMENT - II

Consultancy Assignments Completed by ITDC During the Last Three Years

Assignment	Centres
Techno-Economic Feasibility Reports	Hotel projects at Hyderabad, Nainital, Rishikesh, Nagpur, Pune, Varanasi, Lucknow, Partapur (Meerut), Jaipur, Bombay, Dzulekiema and Dimapur.
Special Studies	Restaurants at Varanasi, Jammu and Partapur (Meerut) Review Reports for Hotel Khasa Kothi, Jaipur and Hotel Imphal Ashok, Imphal.
Master Plans for	Negaland and Hilly Areas of Punjab
Technical Services	Forest Lodge at Betla and Simlipal, Youth Hostel at Itanagar Restaurants at Mussoorie, Varanasi, Jammu Kitchen for the Officers Mess at College of Combat, Mhow. Hotel at Hyderabad and Joint Venture hotels at Itanagar, Bhopal & Pondicherry Restaurant at Wellington (Newzealand)